

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 75/2023/EZ

In The Matter of:

ANKUR SHARMA

... Applicant

Versus

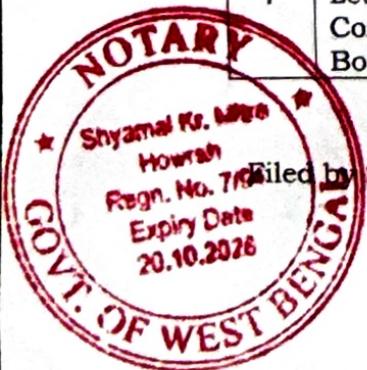
THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 8, THE
DISTRICT MAGISTRATE, HOWRAH**

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Filed by Sri Sudip Kumar Dutta, Ld. State Advocate for the State of West Bengal

21 APR 2025

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EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 75/2023/EZ

In The Matter of:

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THE STATE OF WEST BENGAL & Ors.

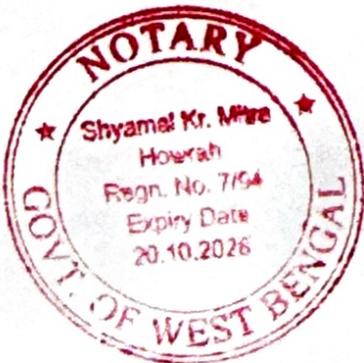
... Respondents

SL No D-627/2025

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 8, THE
DISTRICT MAGISTRATE, HOWRAH:**

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District Magistrate,
Howrah at P.O. & P.S. Howrah, District Howrah Pin-711101 do hereby
solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No.
75/2023/EZ from the Learned Counsel for the State associated with
the instant case.
2. That this affidavit is being filed in compliance to the Solemn Order
dated 11.02.2025 passed by the Hon'ble Tribunal.



21 APR 2025

3. That the West Bengal Pollution Control Board vide Memo No: 46 File No. 3L/WPB-E(VII)/23 dated 30-01-2025 opined that since Jalan Industrial Complex is a private industrial park, hence the Action Taken Report regarding Central Effluent Treatment Plant (CETP) may be collected from the Association of the Industrial Park.

The photocopy of the aforesaid letter of the West Bengal Pollution Control Board is annexed herewith and marked as **"A-1"**.

4. That in pursuance of the above instruction, the Association of the Jalan Industrial Complex was requested to submit the Action Taken Report regarding installation of Central Effluent Treatment Plant (CETP) vide Memo no. 33/Env. /Howrah dated 04-02-2025.

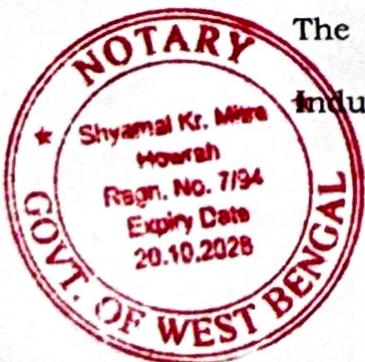
The photocopy of the aforesaid letter is annexed herewith and marked as **"A-2"**.

5. That a reminder letter was issued to the Association of the Jalan Industrial Complex vide Memo no.48/Env. /Howrah dated 21-02-2025 regarding installation of Central Effluent Treatment Plant (CETP).

The photocopy of the aforesaid reminder letter is annexed herewith and marked as **"A-3"**.

6. That on 25-02-2025 Sri Sanjay Agarwal, Secretary of Welfare Society for the Members of Jalan Industrial Complex sent a letter seeking appropriate technical assistance for installation of the Central Effluent Treatment Plant (CETP).

The photocopy of the aforesaid letter of the Association of Jalan Industrial Complex is annexed herewith and marked as **"A-4"**.



21 APR 2025

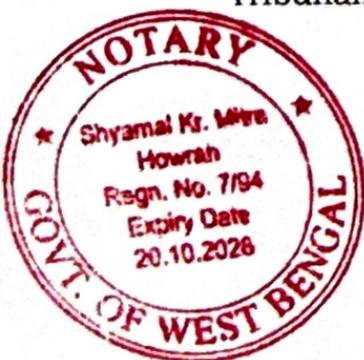
7. That the aforesaid representation of the Association of Jalan Industrial Complex seeking appropriate technical assistance for installation of the Central Effluent Treatment Plant (CETP) was forwarded to the West Bengal Pollution Control Board vide Memo No. 54/Env. /Howrah dated 27-02-2025 with request to impart technical assistance to the Association of the Jalan Industrial Complex by deputing a team of experts in this regard.

The photocopy of the aforesaid letter sent to the West Bengal Pollution Control Board is annexed herewith and marked as **"A-5"**.

8. That the Association of Jalan Industrial Complex has sent a letter to the West Bengal Pollution Control Board vide reference no. WS/002/2025 dated 24-03-2025 seeking appropriate technical assistance for installation of the Central Effluent Treatment Plant (CETP).

The photocopy of the above-referred letter of the Association of Jalan Industrial Complex is annexed herewith and marked as **"A-6"**.

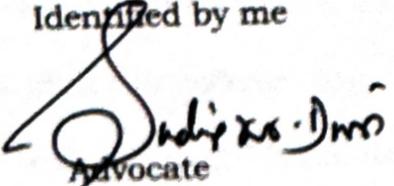
9. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.



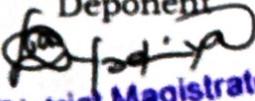
21 APR 2025

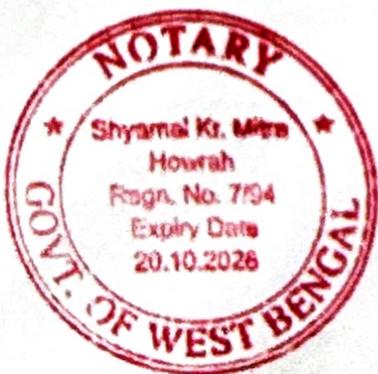
10. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice.

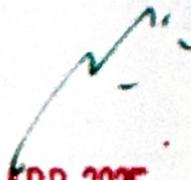
Identified by me


Advocate
State of West Bengal

Deponent


District Magistrate
&
Collector, Howrah



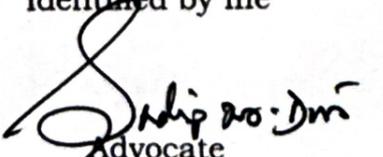

21 APR 2025

VERIFICATION:

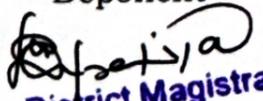
I, Dr. Deepap Priya P, the deponent, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

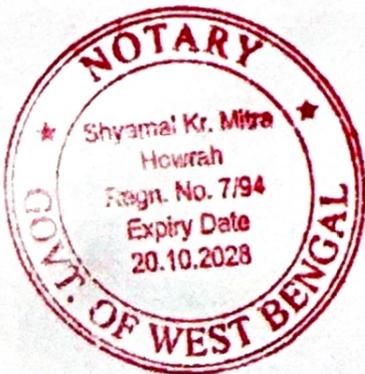
Verified at 21st on April day of April, 2025.

Identified by me


Advocate
State of West Bengal

Deponent


District Magistrate
&
Collector, Howrah



SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION.



SHYAMAL KR. MITRA
NOTARY HOWRAH

21 APR 2025

7

A-1

**DISTRICT MAGISTRATE
HOWRAH**

07 FEB 2025
263/A
Socket No.



LIFE
Lifestyle for
Environment

Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)

Memo No. : 46.

File No. 3L/WPB-E(VII)/23

Date : 30 /01/2025

To
The District Magistrate, Howrah

*ofc Env
A..*

ADM (L.R.)

H 2
District Magistrate
Howrah

Sub: O.A. 75/2023/EZ (Ankur Sharma vs State of West Bengal & Ors.)
Ref: Memo No. 72/ENV./Howrah dated 17.12.2024

Sir,

Please find enclosed the water quality lab report in connection with the above-mentioned subject matter as sought for (copy enclosed).

Jalan Industrial Park is a private industrial park. You are requested to know from the Association of the Industrial Park with regard to Action Taken Report Central Effluent Treatment Plant (CETP). Logistics, if any required, may be provided from your end.

**D. L. & L. R. O.
HOWRAH
RECEIVED
10 FEB 2025
Contents not verified**

[Signature]
Member Secretary
WBPCB

*1474
10/2/25*

**Special Land Acquisition
Office, (HIT) Howrah**
[Signature]
11 FEB 2025
RECEIVED
Contains without verified

NOTARY
Shyamal Kr. Mitra
Howrah
Regn. No. 7194
Expiry Date
20.10.2028
GOVT. OF WEST BENGAL

Probesh Bhawan Bldg. 10A, Block I.A. Sector III, Salt Lake Kolkata 700 106
Tel: 2202-3003 / 2202-3006. Fax: 2202-3099 Email: ms.wbpcb-wba@bngla.gov.in, Website: www.wbpcb.gov.in

21 APR 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

A-2

Memo No.: 33/Env./Howrah

Date: 04/02/2025

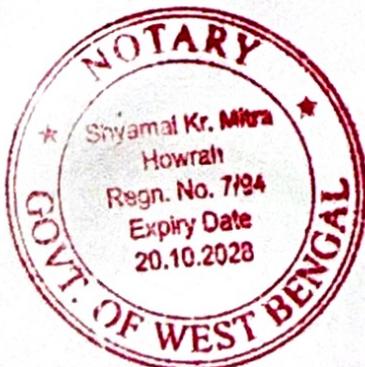
To: Sri Sanjay Agarwal,
President,
Welfare Society to the Members of Jalan Industrial Complex
Gate-I, Left Lane -I
Jalan Industrial Complex,
Howrah-711411

Sub : Seeking Action Taken Report with regard to Central Effluent Treatment Plant (CETP) in connection with solemn order passed by Hon'ble NGT, Eastern Zone Bench, Kolkata on 13-12-2024 in connection OA No.75/2023/EZ.

Enclosed please find the solemn order dated 13-12-2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with O.A. No. 75 of 2023/EZ desiring the details regarding installation of Central Effluent Treatment Plant (CETP).

In view of above, you are requested to inform the present status regarding installation of CETP in the Jalan Industrial Park and its functional status at an early date preferably within 11-02-2025 positively for compliance of the order passed by the Hon'ble Tribunal.

Encl: - as stated.




Addl. District Magistrate (Environment)
&
District Land & Land Reforms Officer
Howrah

21 APR 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 48/Env./Howrah

Date: 21/02/2025

To: Sri Sanjay Agarwal,
President,
Welfare Society to the Members of Jalan Industrial Complex,
Gate-1, Left Lane -1,
Jalan Industrial Complex,
Howrah-711411.

Sub: - Reminder regarding Action Taken Report with regard to installation of Central Effluent Treatment Plant (CETP) in connection with solemn order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in OA No.75/2023/EZ.

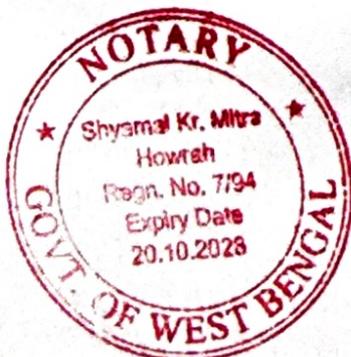
Ref: (1) This office letter no. 33/Env. /Howrah dated 04-02-2025.
(2) Solemn order dated 11-02-2025 passed by Hon'ble Tribunal in the instant OA.

Please find enclosed the Solemn order dated 11-02-2025 passed by Hon'ble Tribunal in the instant OA. The matter regarding installation of CEPT was already communicated to you soliciting the Action Taken Report within 11-02-2025, but the same has not yet been received.

In view of the above and for compliance of the Solemn order passed by the Hon'ble Tribunal on 11-02-2025 as annexed herewith you are once again requested to submit the Action Taken Report regarding installation of CETP in the Jalan Industrial Complex and its functional status at the earliest preferably within 28-02-2025 for filing the affidavit in time and to avoid any adverse order against the State.

Encl: - As stated.

[Signature]
Addl District Magistrate (Environment)
&
District Land & Land Reforms Officer
Howrah



21 APR 2025

Welfare Society for the Members of Jalan Industrial Complex

Regd. Office : 1, R.N. Mukherjee
Road, Martin Burn Building,
4th Floor, Room No.-48
Kolkata - 700001

Regn. No.: S/IL/16261

Jalan Complex Office
Gate No.-1, Left Lane-
Howrah-71141

Ref. No.
WS/001/2025

Date.
25-02-2025

To
The Office of the District Magistrate & District Collector
Howrah (Environment Cell)
Howrah, West Bengal

Sub: Submission of Present Status Report on CETP Installation in Jalan Industrial Park

Reference: Memo No. 33/Env./Howrah, dated 04-02-2025

Respected Sir,

I, Sri Sanjay Agarwal, Secretary of the Welfare Society for the Members of Jalan Industrial Complex, am writing in response to your letter dated 04-02-2025, received by us on 06-02-2025. The letter directs us to submit the present status report regarding the installation and functional status of the Common Effluent Treatment Plant (CETP) in Jalan Industrial Park by 11-02-2025. This matter is in connection with the ongoing proceedings before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in Original Application No. 75/2023/EZ, titled *Ankur Sharma (Applicant) vs. State of West Bengal & Others*.

At the outset, we wish to clarify that our society is registered under the Societies Registration Act and was formed by the plot owners of the complex with the primary objective of developing infrastructure such as roads, lighting, and other welfare activities. However, we are not the developers of the industrial complex. It is a privately developed industrial park that has grown over time due to its geographical significance, similar to other industrial parks in the Howrah district, such as Baltikuri, Belgachia, and others, which house various industries.

As the industrial complex developed, there was no centralized planning for effluent treatment, leading to the establishment of different types of industries, including galvanizing units, chemical industries, dyeing units, and other manufacturing enterprises, within the same vicinity. Given this diverse industrial setup, it is not feasible for the society to install a CETP on its own initiative.

We would also like to inform you that a significant number of units within the complex have their own Effluent Treatment Plants (ETPs), and records of these units are maintained by the West Bengal Pollution Control Board (WBPCB). The wastewater from these units is discharged only after proper treatment through their respective ETPs.

Additionally, we wish to bring to your attention that the Barjora Canal, into which wastewater is discharged, is not solely influenced by the Jalan Industrial Complex. The industrial complex is surrounded by nearby villages, other industrial parks, and highways, and water from these areas also flows into the Barjora Canal through our drainage system. As a result, it is not solely the responsibility of the Jalan Industrial Complex to install a CETP.

21 APR 2025

Page 1 of 2



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Welfare Society for the Members of Jalan Industrial Complex

Regd. Office : 1, R.N. Mukherjee
Road, Martin Burn Building,
4th Floor, Room No.-48
Kolkata - 700001

Regn. No.: S/IL/16261

Jalan Complex Office :
Gate No.-1, Left Lane-1,
Howrah-711411

Ref. No.

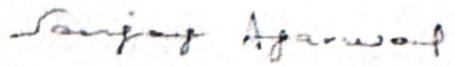
Date.

In light of the above, we respectfully request appropriate technical assistance and financial support. We also ask for relevant considerations regarding this matter. We remain available for any further clarifications as required.

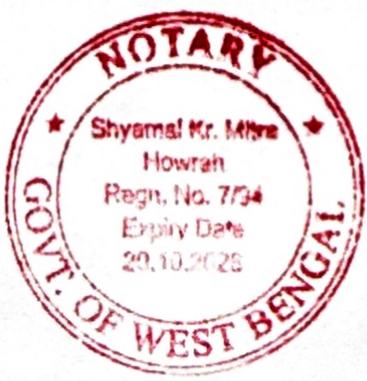
Thanking you.

Yours sincerely,

For Welfare Society for the Members of Jalan Industrial Complex



Sanjay Agarwal
Secretary



1 APR 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 54/Env./Howrah

Date: 27/02/2025

To: The Member Secretary
 West Bengal Pollution Control Board.

Sub : - Providing technical assistance to the Association of the Jalan Industrial Complex for installation of Common Effluent Treatment Plant for compliance of order of Hon'ble NGT, Eastern Zone Bench in connection with O.A. No. 75/2023/EZ.

Ref : (1) Your letter no. 46 File No. 31/WPB-E(VII)/23 dated 30-01-2025.
 (2) This office letter nos. 33/Env./Howrah dated 04-02-2025 and 48/Env./Howrah dated 21-02-2025.
 (3) The letter of the Secretary, Welfare Society for the Members of Jalan Industrial Complex vide no. WS/001/2025 dated 25-02-2025.

Sir,

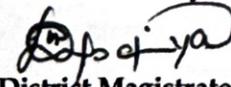
In reference to the above, this is to inform you that the Association of the Jalan Industrial Complex was requested to submit the Action Taken Report regarding the installation and functional status of Common Effluent Treatment Plant (CETP) for compliance of order of Hon'ble NGT, Eastern Zone Bench in connection with O.A. No. 75/2023/EZ. In reply, the Secretary of the Welfare Society for the Members of Jalan Industrial Complex has submitted a letter seeking technical assistance and financial support for implementation of the scheme.

In view of above, you are requested to depute a team of experts who will visit the Jalan Industrial Complex, provide guidance to the Association, and impart technical assistance for smooth implementation of the CETP by the Association. The date and time for such visit(s) may kindly be communicated to this end well ahead for effective co-ordination in this regard.

Thanking you.

Encl: - As stated.

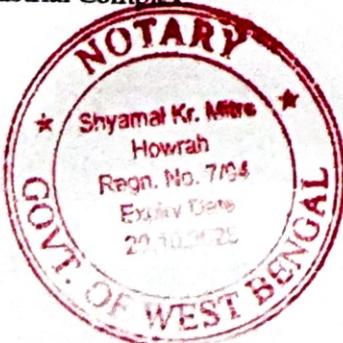
Yours faithfully,

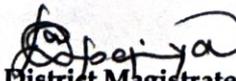

 District Magistrate
 Howrah

Memo No.: 54/1(1)/Env./Howrah

Date: 27/02/2025

Copy forwarded for information to Sri Sanjay Agarwal, Secretary, Welfare Society for the Members of Jalan Industrial Complex




 District Magistrate
 Howrah

21 APR 2025

13

A-6

Welfare Society for the Members of Jalan Industrial Complex

Regd. Office : 1, R.N. Mukherjee
Road, Martin Burn Building,
4th Floor, Room No.-48
Kolkata - 700001

Regn. No.: S/IL/16261

Jalan Complex Office
Gate No.-1, Left Lane-
Howrah-71141

O/C.

Ref. No.
WS/002/2025

Date.
24-03-2025

To
The Member Secretary
West Bengal Pollution Control Board
Paribesh Bhavan, 10A, Block- L.A
Sector- III, Salt Lake City< Kolkata- 700 098
West Bengal



Sub: Submission of Present Status Report on CETP Installation in Jalan Industrial Park
Reference: Memo No. 96, File No. 3L/WPB-E(VII)/23, dated 19-03-2025
Respected Sir,

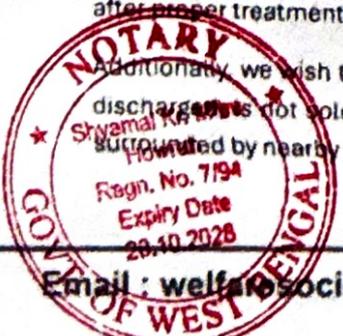
I, Sri Sanjay Agarwal, Secretary of the Welfare Society for the Members of Jalan Industrial Complex, am writing in response to your letter dated 04-02-2025, received by us on 06-02-2025. The letter directs us to submit the present status report regarding the installation and functional status of the Common Effluent Treatment Plant (CETP) in Jalan Industrial Park by 11-02-2025. This matter is in connection with the ongoing proceedings before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in Original Application No. 75/2023/EZ, titled *Ankur Sharma (Applicant) vs. State of West Bengal & Others*.

At the outset, we wish to clarify that our society is registered under the Societies Registration Act and was formed by the plot owners of the complex with the primary objective of developing infrastructure such as roads, lighting, and other welfare activities. However, we are not the developers of the industrial complex. It is a privately developed industrial park that has grown over time due to its geographical significance, similar to other industrial parks in the Howrah district, such as Baltikuri, Belgachia, and others, which house various industries.

As the industrial complex developed, there was no centralized planning for effluent treatment, leading to the establishment of different types of industries, including galvanizing units, chemical industries, dyeing units, and other manufacturing enterprises, within the same vicinity. Given this diverse industrial setup, it is not feasible for the society to install a CETP on its own initiative.

We would also like to inform you that a significant number of units within the complex have their own Effluent Treatment Plants (ETPs), and records of these units are maintained by the West Bengal Pollution Control Board (WBPCB). The wastewater from these units is discharged only after proper treatment through their respective ETPs.

Additionally, we wish to bring to your attention that the Barjora Canal, into which wastewater is discharged, is not solely influenced by the Jalan Industrial Complex. The industrial complex is surrounded by nearby villages, other industrial parks, and highways, and water from these areas



21 APR 2025

Welfare Society for the Members of Jalan Industrial Complex

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Regn. No.: S/IL/16261

Jalan Complex Office :
Gate No.-1, Left Lane-1,
Howrah-711411

Ref. No.

Date.

also flows into the Barjora Canal through our drainage system. As a result, it is not solely the responsibility of the Jalan Industrial Complex to install a CETP.

In light of the above, we respectfully request appropriate technical assistance and financial support. We also ask for relevant considerations regarding this matter. We remain available for any further clarifications as required.

Enclosure- Copy of Email to Environment NGT Cell Howrah

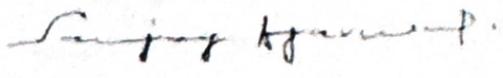
- C.C- 1. The District Magistrate, Howrah
- 2. Office of the Environment NGT Cell Howrah

RECEIVED
Content Not Verified
25 March 2025
DISTRICT MAGISTRATE
HOWRAH

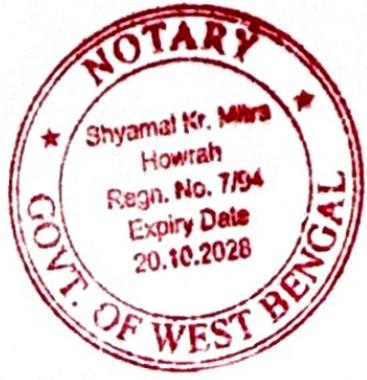
Thanking you.

Yours sincerely,

For Welfare Society for the Members of Jalan Industrial Complex



Sanjay Agarwal
Secretary



[Handwritten mark]
21 APR 2025

HON'BLE NATIONAL GREEN
TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO.75/2023/EZ

In The Matter of:

ANKUR SHARMA

... APPLICANT

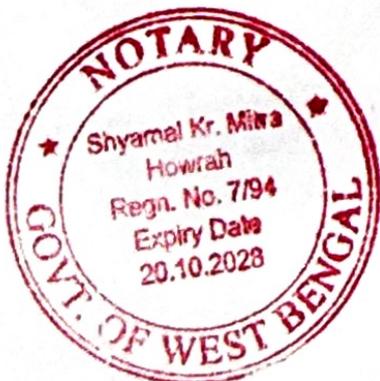
VERSUS

THE STATE OF WEST BENGAL & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 08, DISTRICT
MAGISTRATE, HOWRAH.

Mr. Sudip Kumar Dutta,
Ld. State Advocate
For the State of West Bengal



21 APR 2025